

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 111  
IA No. 260/JPR/2019  
CP No. 41/58-59/JPR/2019  
Under Section 58-59 of  
Companies Act, 2013

**In the matter of:**

**Shri Gulab Chand Banthia and Others**

...Petitioners

**Versus**

**Jaipur Investment Ltd. And Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : None appeared  
For the Respondent : None appeared

**ORDER**

List the matter on 03.06.2024.

  
sdv

(Ashish Verma)  
Technical Member

  
sdv

(Deep Chandra Joshi)  
Judicial Member

May 09, 2024